

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 294**

TO BE ANSWERED ON FEBRUARY 05, 2019

TARGETS UNDER PMAY

NO. 294 SHRI A.P. JITHENDER REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the targets fixed under the Pradhan Mantri Aawas Yojana(PMAY) and corresponding achievements since 2014,year and State-wise;**
- (b) the number of affordable housing projects sanctioned and number of such projects waiting approval, State-wise;**
- (c) the total funds as-well-as per centage, spent on acquiring land for the projects;**
- (d) the steps taken/planned to reduce the amount of money spent for acquiring land;**
- (e) whether the Government has taken note that incentives of Extra Floor Space Index has resulted in builders increasing the cost of the houses under the project and if so, the cases registered against the builders and the steps taken to mitigate the issue;**
- (f) the efforts taken to ensure that the cost for a beneficiary does not increase by 12% due to the GST applied on construction material; and**
- (g) the measures put in place to ensure that non-tax-payers, illiterate, poor people lacking formal documents are not deprived of the benefits of Yojana?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]**

(a) & (b): In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing

requirement of the people belonging to Economically Weaker Sections (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.

Since inception of the Scheme, total 15,263 projects have so far been approved for construction of 72,65,763 houses under the PMAY(U), out of which 37,54,871 have been grounded for construction, 14,42,796 have been completed and 13,94,022 have been occupied by the beneficiaries. State-wise financial and physical progress under the PMAY(U) is at Annexure.

Based on their demand for housing under the PMAY (U), the States/UTs formulate project proposals and they are approved by the concerned State Level Sanctioning & Monitoring Committee (SLSMC) which is chaired by the Chief Secretary of the concerned State. After approval from the concerned SLSMC, the States/UTs submit the proposals to this Ministry for approval of central assistance by the Central Sanctioning & Monitoring Committee (CSMC). As the CSMC meets every month, no project proposal as on date is pending in this Ministry.

(c) & (d): The central assistance is not admissible for acquiring land for housing projects under the PMAY (U).

(e): As per the PMAY(U) guidelines, the sale price of the houses under Affordable Housing in Partnership (AHP) vertical of the PMAY(U) is fixed by States/UTs factoring in incentives provided by Centre/State/ULB with an objective to make them affordable and accessible to the intended beneficiaries.

(f): The concessional rate of Goods and Services Tax (GST) of 12% (effective rate of 8% after deducting one-third of the amount charged for the house towards the cost of land) is applicable for house constructed or acquired under the PMAY(U).

(g): As per the PMAY(U) guidelines, an individual beneficiary is required to submit self-certificate/affidavit as proof of income and Aadhar/Voter ID Card/any other unique identification number or a Certificate from Revenue Authority of beneficiary's native District for availing the benefits under the Scheme.

State/UT wise achievement along with Physical and Financial Progress against fixed target to construct 100 lakh houses under PMAY(U)

[as on 31st Jan, 2019]

Sl. No.	Name of the State/ UT	Project Proposal Considered	Financial Progress (Rs in Crore)		Physical Progress (Nos)			
			Central Assistance Sanctioned	Central Assistance Released	Houses Sanctioned	Houses grounded* for construction	Houses Completed*	Houses Occupied*
1	A&N Island (UT)	3	9.18	0.27	611	35	8	8
2	Andhra Pradesh	554	16,996.84	3,758.28	11,29,388	6,20,379	1,62,069	1,17,476
3	Arunachal Pradesh	31	148.63	87.41	6,284	6,327	857	781
4	Assam	167	865.10	347.07	57,552	33,387	1,496	2,959
5	Bihar	361	3,770.20	968.15	2,42,280	1,03,187	27,313	36,004
6	Chandigarh (UT)	-	3.22	3.22	136	5,096	5,096	2,825
7	Chhattisgarh	1,139	3,148.36	853.30	2,11,076	94,068	29,398	31,247
8	D&N Haveli (UT)	3	68.21	37.12	4,053	2,440	1,022	1,022
9	Daman & Diu (UT)	6	13.48	6.62	814	593	253	253
10	Delhi (UT)	-	164.71	164.71	7,325	47,905	31,305	8,941
11	Goa	10	7.97	7.43	378	319	318	318
12	Gujarat	593	6,906.29	3,867.64	4,18,291	3,28,910	1,77,815	1,86,361
13	Haryana	638	3,957.63	508.61	2,50,719	26,167	9,227	9,468
14	Himachal Pradesh	101	150.09	60.06	8,412	4,461	1,124	1,018
15	Jammu & Kashmir	209	527.34	87.80	34,450	14,009	1,967	3,134
16	Jharkhand	330	2,417.36	993.21	1,63,491	1,06,880	46,701	46,746
17	Karnataka	1,687	8,174.26	2,627.38	5,19,041	2,41,459	1,07,765	1,08,810
18	Kerala	418	1,773.01	937.31	1,14,685	66,791	20,932	20,609
19	Lakshdweep (UT)	-	-	-	-	-	-	-
20	Madhya Pradesh	1,235	9,925.20	4,604.73	6,46,330	4,06,312	1,59,916	1,63,357
21	Maharashtra	551	11,508.07	2,989.29	7,87,962	2,19,321	1,47,720	1,64,456
22	Manipur	26	436.41	160.46	29,081	12,550	1,340	2,049
23	Meghalaya	8	12.18	5.57	805	1,440	760	366
24	Mizoram	32	455.94	83.46	29,865	2,409	1,185	1,553
25	Nagaland	35	412.37	148.18	25,764	9,705	2,462	4,055
26	Orissa	495	2,084.71	643.09	1,33,113	71,381	27,877	25,428
27	Puducherry (UT)	17	144.65	59.96	9,561	4,598	1,148	1,001
28	Punjab	548	771.08	272.50	51,966	28,738	8,607	8,222
29	Rajasthan	315	2,658.58	729.61	1,65,146	91,387	51,298	51,176
30	Sikkim	11	7.79	2.93	518	493	188	129
31	TamilNadu	2,434	9,215.66	2,815.29	6,04,815	4,24,567	1,34,955	1,23,618
32	Telangana	246	3,082.58	1,427.78	2,00,143	1,60,157	37,923	28,862
33	Tripura	63	1,233.60	619.49	80,011	63,927	18,337	18,337
34	Uttar Pradesh	2,491	14,663.40	2,803.87	9,58,150	3,50,564	1,19,634	1,18,363
35	Uttarakhand	145	579.84	270.62	32,106	13,735	6,371	6,837
36	West Bengal	361	5,184.52	1,788.12	3,41,441	1,91,174	98,409	98,233
Grand Total :-		15,263	1,11,478.45	34,740.54	72,65,763	37,54,871	14,42,796	13,94,022

* Includes incomplete works of earlier NURM taken up post 2014